

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 250 of 2020

In the matter of:

Varsha Jain

....Appellant

Vs.

ISEO Chemdis Pvt. Ltd.

....Respondent

None for the appellant.

None for the Respondent.

ORDER

10.02.2020: At the time of calling of the matter at 12:15, there is no representation on the side of the Appellant. To provide an opportunity, the registry is directed to list the matter on **11th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

bm/gc